

of the recent APEC Ministerial Conference in Seoul has noted the interest expressed by a number of countries and organisations in participating in or associating themselves with APEC. The Ministers of the member countries have requested their Senior Officials to further consider the issue of additional participation, reaffirming that APEC is an open and evolving process. The Senior Officials will report back to the fourth APEC Ministerial Meeting in Thailand in 1992.

(c) This will be based on the decisions taken at the fourth APEC Ministerial Meeting in Bangkok in 1992.

#### **Assistance from Netherlands to Tap Ground Water in Andhra Pradesh**

1198. SHRIDHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have sought assistance from the Government of Netherlands to tap ground water in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) The project envisages construction and commissioning of 4,000 bore wells, 100 shallow tube-wells, 300 deep tube-wells 100 infiltration wells. The revised project cost is Rs. 55 crores and it is proposed to implement the project over a period of three years.

#### **Marketing policy of coal gas from Dankuni**

1199. SHRI SANAT KUMAR MANDAL: Will the Minister of COAL be pleased to state:

(a) whether the consumption of coal gas from the Dankuni coal complex of Coal India Ltd. (CIL) could go up to 7 million cubic feet (CFT) a day from the present volume of a little over one million CFT a day with a

proper marketing policy;

(b) if so, whether the Coal India Ltd. has in consultation with the Government of West Bengal explored the ways for improving the marketing of coal gas from Dankuni, where much of the Gas is not being utilised presently and considerable quantity of gas is being burnt at the plant every day; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUA): (a) Yes, Sir. Dankuni Coal Complex project of Coal India Limited is fully ready to produce and supply 7 million cft of coal gas.

(b) and (c). Coal India Limited is constantly in touch with the Govt. of West Bengal and Greater Calcutta Gas Supply Corporation for improving off-take of Dankuni gas. Programme has been drawn up by the Govt. of West Bengal and GCGSC to gradually increase the gas consumption from the present level of 1 million cft per day to 7 million cft per day. In a recently held discussions between CIL and the Govt. of West Bengal, CIL has offered a rebate on the ex-works price of gas. This rebate will be linked with increased off-take of gas and more consumers are expected to come forward to buy gas.

#### **Impact of India's Crude Oil Imports due to Shortfall in Soviet Oil Deliveries**

1200. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any assessment has been made of the impact on India's crude oil imports consequent on a severe shortfall in Soviet Oil deliveries:

(b) if so, the outcome thereof;

(c) the quantity of crude oil that is being purchased by India in spot market to meet the shortfall and the foreign exchange element involved therein; and

(d) the steps taken to ensure regular supplies to consumers?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):** (a) and (b). Yes, Sir. There has been a shortfall in the supplies from U.S.S.R.

(c) and (d). The shortfall is being made good by making additional imports from alternate sources to the extent required so that regular supplies to consumers are maintained.

[Translation]

#### Resumption of Closed Mica Mines

1201. **SHRI BHUVNESHVAR PRASAD MEHTA:** Will the Minister of MINES be pleased to state:

(a) whether after the setting up of MITCO and taking over of mica industry by the Government, a large number of mica mines have been closed down and thousands of labourers engaged in mica mines and mica dealers have been rendered jobless;

(b) if so, the details thereof;

(c) whether any scheme has been formulated by the Government for restarting these mica mines and provide jobs to the jobless labourers; and

(d) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV):** (a) to (d). The information is being collected and will be laid on the Table of the House.

#### Jamrani Dam Project

1202. **SHRI BALRAJ PASSI:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government propose to abandon the Jamrani Dam Project in view

of the recent earthquake; and

(b) if not, the time by which the project is likely to be completed along with the details of progress made thereon so far?

**THE MINISTER OF WATER RESOURCES (SHRI VIDYACAHARAN SHUKLA):** (a) No, Sir. The work on the dam has not started. The recommendations of Department of Earthquake Engineering, University of Roorkee have been obtained for guidance in formulation of detailed designs of the dam to make it earthquake resistant.

(b) Jamrani Dam Project is envisaged under two stages. In Stage-I, construction of a barrage near Kathgodam in District Nainital along with the modernisation of irrigation system have almost been completed. Under Stage-II, a dam of 131 metre height is proposed upstream, of the barrage on the Gola river. In May 1989, the Advisory Committee has cleared the project technically subject to its approval from the Ministry of Environment and Forests. An estimated expenditure of Rs. 16.97 crores has been incurred against the estimated cost of Rs. 144.84 crores (1987 price level)

The project is scheduled to apill over to Ninth Plan.

#### Issues Raised at Commonwealth Heads of Government Meet (CHOGM) at Harare

1203. **SHRI SIMON MARANDI: SHRI SRIBALLAV PANIGRAHI:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the recommendations made by the Commonwealth Finance Ministers at Kuala Lumpur were taken up by the recent Commonwealth Heads of Government meet (CHOGM) at Harare;

(b) if so, the details thereof and the results achieved in this regard;

(c) whether any report was prepared